

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

23. C.P. (IB)/417(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.06.2024**

Name of the Party: Shreepakash Nandkishore Gupta

Section 94(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Aniruth Purusothman, Ld. Counsel for the Resolution Professional present through physical mode. Mr. Kunjal Dalal, Resolution Professional present in person.
2. At the request of Counsel, the matter is adjourned to **07.08.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)